

(b) if so, what are the details thereof;

(c) whether Government have in possession colour films of these paintings;

(d) if so, what are the details thereof;

(e) whether the staff of the National Museum and other institutions have visited Ladakh and seen these paintings;

(f) if so, what are the details thereof;

(g) whether Government are aware that the Museum in Cologne in West Germany and other western countries have better and complete collection of photographs of the said paintings than those available in India; and

(h) if so, what steps Government propose to take in this regard?

**THE MINISTER OF STATE IN THE DEPARTMENTS OF PERSONNEL AND ADMINISTRATIVE REFORMS AND CULTURE (SHRI K. P. SINGH DEO):** (a) Yes Sir.

(b) There are a large number of Buddhist Monasteries including the important ones at Hemis, Alchi and Shey. These have beautiful murals depicting themes based in Buddhism including scenes from the life of Buddha and Bodhisatvas.

(c) and (d) Yes Sir. The Archaeological Survey of India has documented the paintings and possesses colour transparencies, colour negatives and black and white photographs of these paintings.

(e) and (f) Staff of the National Museum have not visited Ladakh. Officers of the Archaeological Survey of India have visited Ladakh and documented the paintings at Hemis, Alchi, Shey and other monasteries.

(g) According to the published reference, the Archives of the Cologne

Museum have photographic collection of the paintings at Alchi.

(h) Archaeological Survey of India has already taken up documentation of the murals and monuments in Ladakh.

#### **Import policy of electronic equipments**

**208. SHRI YALLA SESI BHUSHANA RAO:** Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that Government's free-for-all import policy for electronics is likely to affect Indian indigenous interests as per Secretary, Electronics reported in the Hindustan Times of the 22nd March, 1985 and if so, reasons for this shift in policy;

(b) whether it is also a fact that the smuggled quartz digital watches are selling at Rs. 30-40 a piece and if so, whether Government propose to import such watches in large quantities and market through public distribution system till indigenous manufacture is started in the country; and

(c) whether Government propose to follow similar pragmatic policies in respect of VCRs and colour TVs and electronic equipments for doctors and professionals?

**THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, SPACE AND ELECTRONICS (SHRI SHIV RAJ PATIL):** (a) There is no shift in the Policy. However to take advantage of the advancement in electronics, import of technology will be permitted freely to develop an appropriate electronics base in the country. However, industries will be encouraged to establish inhouse technology base so that repeated import of technologies does not have to be resorted to.

(b) Yes, Sir. As regards import and marketing of such watches, matter is under consideration.

(c) No, Sir.

**Payment of bonus to the marketing Staff of ITDC**

209. SHRI YALLA SESI BHUSHANA RAO: Will the PRIME MINISTER be pleased to State:

(a) whether it is a fact that in spite of losses being suffered by the ITDC the marketing staff have been paid bonus and other rewards for their performance; and

(b) if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI ASHOK GEHLOT):

(a) and (b) Since its inception, ITDC has been making profits. As the Marketing Division forms a part of the Corporation, the employees of this Division like all other employees of the ITDC are paid bonus in accordance with the provisions of the Bonus Act, 1965 as amended from time to time.

**Introduction of domestic airlines services in the coastal area of Andhra Pradesh**

210. SHRI YALLA SESI BHUSHANA RAO: Will the PRIME MINISTER be pleased to state whether Government propose to introduce domestic

airlines services covering places of tourist interest in the coastal areas of Andhra Pradesh?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI ASHOK GEHLOT): There is no such proposal presently under consideration of the Government.

**Evasion of Sales Tax by Maruti Car dealers in Delhi**

211. DR. BAPU KALDATE: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that M/s. Maruti Udyog Limited has recently distributed Maruti Cars through their dealers to several VIPs in Delhi and no local sales tax was paid by the dealers on the sale of those cars;

(b) if so, what is the number of Maruti cars sold/distributed by dealers in Delhi on which no sales tax was paid; and

(d) what steps have been taken against Maruti car dealers in Delhi for non payment of sales tax?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI RAM DULARI SINHA):

(a) It is not within the knowledge of Delhi Administration.

(b) The three dealers of Maruti Cars in Delhi are reported to have sold the number of vehicles as per details given below:

	1983-84	1984-85
1. M/s. Competent Motors	231	898 (Up to Sept., 84)
2. M/s. Gang Automobiles	237	Details not available
3. M/s. Agrar II Traders	Details not available	Details not available

(c) Assessment proceedings have been initiated by the Assessing Authority against the dealers according to the provisions of law.